

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH (COURT – II)

Item No. 204
(IB)-20(PB)/2021
IA-930/2024, IA-1183/2023, IA-5105/2022,
IA-5053/2022, IA-5368/2022, IA-6131/2022,
Inv. Pett.-67/2023, IA-662/2023

IN THE MATTER OF:
ICICI Bank Ltd.

...

Appellant

Versus

KV Aromatics Pvt. Ltd.

...

Respondent

Under Section: 7 of IBC, 2016 (R. Plan)

Order delivered on 30.04.2024

CORAM:

SH. ASHOK KUMAR BHARDWAJ
HON'BLE MEMBER (J)

SH. SUBRATA KUMAR DASH
HON'BLE MEMBER (T)

PRESENT:

- For the Applicant** : Adv. Naveen, Adv. Ajay Pandey, Adv. Abhishek Bhardwaj, Adv. Payal Aggarwal in IA-930/2024, IA-67/2023, IA-1183/2023
- For the Respondent** : Mr. Sarthak Sharma, Advocate for R-1 & R-2 in IA No. 5105 of 2022; R-4 & R-5 in IA-5053 of 2022; R-3 & R-4 in IA No. 5368 of 2022. CA Rakesh Jindal for R-3 in IA-5105/2022.
- For the CoC** : Mr. Rajib S Roy (Adv), Mr. Avrojoyoti Chatterjee (Adv), Mr. Siddharth Dhingra (Adv), Ms. Jayasree Saha (Adv), Mr. Zoheb Khan (Adv), Mr. Abhishek Mishra (Adv) and Mr. Abhishek Bose (Adv) in IA-1183/2023.
- For the SRA** : Adv. Harish Taneja, Adv. Parul
- For the RP** : Sr. Adv. P. Nagesh, Adv. Abhishek Anand, Adv. Karan Kohli, Adv. Sikhar Tiwari

Hearing Through: VC and Physical (Hybrid) Mode

ORDER

IA-930/2024, IA-1183/2023, IA-5105/2022, IA-5053/2022, IA-5368/2022, IA-6131/2022, Inv. Pett.-67/2023, IA-662/2023:

List the matter for further hearing on 07.05.2024 at 2:00 pm.

Sd/-

(SUBRATA KUMAR DASH)
MEMBER (T)

Sd/-

(ASHOK KUMAR BHARDWAJ)
MEMBER (J)